

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.208 - **CP(IB)/152(AHM)2023**

**With**

ITEM No.209 - **IA/84(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Small Industrial Development Bank Of India  
(Through Proposed RP Pooja Damir Miglani)

.....**Applicant**

Vs.

.....**Respondent**

Rajeshkumar Antala Antala  
(Personal Guarantor)

**Order delivered on: 26/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Shavez Mukri, Adv.

For the RP : Ms. Pooa Damir Miglani, Adv.

For Personal Guarantor : Mr. Chaitanya Patel, Adv.

**ORDER**

**CP(IB)/152(AHM)2023 & IA/84(AHM)2024**

Ld. Counsel for the personal guarantor seeks time to file reply.

List for further consideration on 01.05.2024.

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**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**